

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 2552/2017
M.A No. 4131/2017 & M.A No. 2688/2017**

New Delhi, this the 22nd day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Ritu Raj,
S/o. Shri Rajender Singh,
Aged about 32 years,
R/o. Village Bhudanpur,
Jajra Dabas Delhi.Applicant

(By Advocate : Mr. Amit Verma)

Versus

1. Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi.
2. Delhi Agricultural Marketing Board
Through Secretary,
9, Pankha Road, D Block,
Janakpuri Institutional Area,
Janakpuri,
New Delhi – 110 058.
3. Delhi Subordinate Services Selection Board,
Through its Chairman,
Govt. of NCT of Delhi,
F-18, Karkardooma,
Institutional Area,
Delhi – 92.
4. Archana Choudhary
through Delhi Subordinate Services
Selection Board,
FC-18 Institutional Area, Karkardooma,
Delhi – 110 092.Respondents

(By Advocate : Mr. Ramesh Shukla for Mr. Amit Anand for R-1,
3, 4 & 5 and Mr. N. K. Singh for R-2)

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the applicant states that he wants to withdraw this O.A with liberty to agitate the matter before appropriate judicial forum, which prayer is allowed.

2. Accordingly, the O.A is dismissed as withdrawn with the aforesaid liberty as prayed for.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

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